

## VISIT OF NHRC TEAM TO DISTRICT CHANDAULI, UTTAR PRADESH

Pursuant to the Commission's direction, a team of two officers led by Shri A.K. Parashar, Joint Registrar and H.C. Misra consultant visited district Chandauli from 22/12/2013 to 24/12/2013 and district jail Varanasi on 25/12/2013 for collecting the data specified by the Hon'ble Commission.

### Background

Chandauli is a town and a Nagar Panchayat in Chandauli district. In the state of Uttar Pradesh, India. It is the administrative headquarters of Chandauli district. Chandauli became a separate district for the first time on May 20, 1997 having a area of 2,484.70 km<sup>2</sup>. Its population is 1,952,756 with density 770/km<sup>2</sup>. Its official language is Hindi. It consists of three tehsils with nine blocks having 1615 villages. Its sex ratio is 913 females for every 1000 males and a literacy rate of 73.68%.

### Modalities adopted by the Team

The team reached Chandauli on 22/12/2013. The team took a meeting of the district Officers which was attended by DM and SSP Chandauli alongwith the heads of the various departments/projects. Shri A.K. Parashar, Joint Registrar, NHRC briefed the officers about the aim of visit of the team. The team conducted surprise visit at district Hospital Chandauli and Police Station Kotwali Chandauli. The next day team selected some village at random without consulting the district officials and visited the villages and checked the fair price shop, project under MNREGA, Schools, Anganwadis, brick kiln on the way.

The details of various Central/State Govt. sponsor flagship programme is given below:

### 1. RIGHT TO FOOD

Number of BPL Families	128521
Number of poorest of poor family among BPL	52495
Mechanism to monitor their access	Survey
Number of children of such families availing ICDS/Mid-day/PD/Annapurna/ old age pension schemes:	
	ICDS - 206678
	Mid Day Meal - 240545
	Annapurna - Scheme closed
	Old age pension 72068
<b>PDS and Fair Price Shop</b>	
Number of PD Shop	797
Number of day of the shop remain open per month	Daily except weekly off and National Festival
Monthly allotment of food	BPL Wheat- 1140.390 Mt per month, Rice - 1520.520Mt per month AAY Wheat- 524.950Mt per month, Rice- 1312.757Mt per month APL Wheat- 2343.099Mt per month BPL/AAY Sugar- 398.000Mt per month BPL/AAY/APL K.Oil- 1296.000 KL per month
Are the dealers have license to run shop	Yes

### **(A) Public Distribution System (PDS)**

The team visited **village Sarne** is under Nyay Panchayat Pachokhan Distt. Chandauli where the PDS shop run by Shri Rajender Prasad was found closed. The village Pradhan Shri Sharda Prasad told that the shop is opened on 5<sup>th</sup>, 6<sup>th</sup> and 7<sup>th</sup> day of every month. The stock and rate board was not found updated. The last date mentioned in the board is 26/09/2013.

PDS shop at **village Kathori, Block Niymatabad** was checked. The owner is Ganesh Prasad. He is running this shop for the last 12 years. The shop was found opened. He was not able to show the stock register and the number of card holders. Kerosene Oil was found kept quite far away from the main shop. District supply officer was asked to enquire into the matter.

Another shop run by Mukesh Kumar Rai in the same village was checked. No PDS board was and stock board found. The Balance (Taraju) was not found correct. The weight kept at the shop was without stamp and old. The license of the Kotedar (PDS owner Sh. Mukesh Kumar Rai) was cancelled but he has obtained stay order from the office of the Commissioner. He could not show any record.

One handicap (blind) Mohd. Alim was not issued any card. Another villager was issued K.Oil but ration was not issued to him.

PDS shop at village Purana Dih Block Chakiya Dist. Chandauli was checked and found closed only 3 days during the moth the ration is distributed. The rate is fixed for the food items but no cash receipt is issued to the individual.

### **Mid day Meal Scheme**

Number of schools in which the scheme is applicable - 1550  
Number of beneficiaries children - 242545

The **primary school village Sarne**, was checked, the school was closed due to holiday on the notification by State Govt. However the kitchen was shown by village Pradhan Sharda Prasad where the gas cylinders and cooking utensils were available. The village Pradhans of village Sarne, Kothari & village Puranadih told that the ration stock is kept with them and given to the school according to the number of students present on the day. No record was shown by the village Pradhans.

### **(B) ICDS (Integrated Child Development Schemes)**

Total number of Anganwadis in the State	Full Centre - 1600 Mini Centre- 223 Total - 1823
Total number of beneficiaries of ICDS in the State (Children, women and adolescent girls)	Children - 206678 (7 month to 6 yrs.)  Pregnant & Lacting mother- 25727+25533= 51260 Adolescent girls- 70571
Total number of Anganwadi workers (AWWAS)	AWWs-1588 AWH-1577 Mini AWWs-218 Total- 3383

The team visited **Anganwadi at village Sarne**. Anganwadi worker Smt. Asha Kumari was found present. She told that 69 children are enrolled 7 pregnant ladies and 22 ladies with newly born children were enrolled with her Anganwadi. Smt. Sarojini Devi is working as helper but she was not found present. Only 20 children were present.

- Children were found sitting on the mats.
- Weighing machine was not available but reportedly told that it is not working and deposited in the office.
- It has not having its own building. No food item is available with AWW.
- No teaching aid (chart) is maintained/available.

**Anganwadi at village Purana Dih**

AWW Smt. Nirmala Devi was present.

AWH Smt. Sudama Devi was not present.

Number of children enrolled reportedly told -60 but only 20-25 children were present.

Pregnant lady enrolled- 13

Newly born baby mother-18

**Aganwadi- Niyamatabad**

There are three Aganwadi in village Niyamatabad but they have not their own building. These anganwadis were not working on the day of visit. The details given by the AWW is given below:-

<p>(1)AWW- Smt. Sadhana          Number of children enrolled-66          Pregnant women- 10          Women with newly born baby- 11</p>	}	No record was shown
<p>(2)Anganwadi worker- Smt. Sona Devi          Number of children -50          Pregnant lady- 10          Women with newly born baby- 10</p>	}	No record was shown
<p>(3)Smt. Soni Kumari – AWW          Number of children enrolled-60          Pregnant women-13          Women with newly born baby-17</p>	}	No record was shown

Pustahar (Breakfast) is reportedly being given to the children but hand cooked food is not supplied by the head office.

Weighing machine are not working.  
 Mats/Durrey are not available  
 Money is not paid for cooking gas/firewood

## **Anganwadi Bichia Khurd**

AWW	Smt. Gayatri Devi
Children enrolled	82 but only 20-22 children were present
Pregnant Lady	18
Women with newly born baby	19

The Anganwadi is running in the Primary school. It has not its own building. Food items are not in the stock. Smt. Krishnawati Rai working as Supervisor was also present.

All the Anganwadi worker are paid Rs. 3000/- per month and AWH are paid Rs. 1500/- per month. They are getting pay regularly though it is received one or two months late.

Convergence charge at the rate of Rs. 2.25 per child is paid to the AWW.

Last hike in their salaries	April, 2011
Training Provided to AWWs and Helpers	There is no training centre in dist. Chandauli. However AWW are sent for training in any place in the state such as Varanasi, Allahabad & Bareilly etc.

Provision of food/nutrition supplements to ICDS beneficiaries on these centers:

Children 07 months - 03 years	120 gm.
Children 03 years - 06 years	50 gm.
Pregnant & lactating mother	140 gm.
Adolescent Girls	140 gm.

Note: Now nutrition is supplied in packet of one kg, and 3 packets are provided for the whole month to each beneficiaries.

### **Staff Structure**

Post	Sanctioned	Posted	Vacany
CDPO	10	10	-
Supervisor	64	63	1
AWW	1823	1806	17
AWH	1600	1577	23

Frequency of health checkup for ICDS beneficiaries - Monthly

### **Provision of sanitation facilities at these centres**

Sanitation available	1498
Toilet not available	325
Provision of clean & drinking water at these centres, gaps if any	
Available of clean drinking water	1823
Whether Anganwadi have been provided basic equipment such as weighing machine, measuring tapes etc.	Yes

Whether Anganwadi have been provided the new WHO growth chart	New WHO growth charts are available in all AWC
Incident of malnutrition among children women and girls registered at these centres	132
Health facilities being provided to those identified as suffering from malnutrition	132
Facilities for fuel being provided to Anganwadis (whether firewood, gas or any other) for cooking meals.	No

The team visited **Matri Shishu Kalyan Kendra Raima Niyamatabad** Smt. Suman Devi ANM, Smt. Raj Kumari, Asha Worker and Smt. Punam Devi Asha worker present, Medicine was available with ANM. The Asha worker gets Rs. 1400/- per delivery in the rural area and Rs. 1000/- in the urban area.

### **Observation of team**

- It is confirmed from the AWW+AWH that AWW are getting Rs. 3000/- per month and AWH are getting Rs. 1500/- per month.
- There is no training centre for training of AWW and AWH. The AWW & AWH are mostly educated 12<sup>th</sup> class or above.
- The nutrition is supplied in one kg. packet which was checked by the team. Three packets are given for a month to each beneficiary. However, no record appears to be maintained nor any signature is obtained.
- The condition of sanitation is very pathetic. Toilets are not available wherever the toilets are available but they were not found clean.
- The weighing machine and measuring tapes are issued to the centres. The weighing machine is out of order and reportedly deposited in the office and no action is taken for their repair nor any correspondence was shown.
- No growth chart is maintained at any centre. However, in one anganwadi teaching chart is available with the AWW only for one month.
- It was observed that no health chart is maintained by the AWW.
- Nutrition was found in one kg. packet available with AWW but the record not maintained by the AWW.
- No record of monthly health checkup is maintained.
- The ration is kept with village Pradhans. No stocks register was shown. There could be misappropriation of ration by village Pradhan.
- No cash receipt is given to the consumer.
- The balance (tarazu) was not found correct.
- Only three days during the month the shops are opened to distribute the ration. The list of card holders is not shown.
- Weighing machine are not working.
- Mats/Durries are not available
- Money is not paid for cooking gas/firewood
- No record of daily food items used is maintained in the stock register. Signatures of recipient have not been obtained in the register.
- Own building is not available.
- Toilets are not cleaned and without water.
- No growth chart available in the Anganwadi.
- It is presently run in the schools.
- The food items are collected from Block office and kept by the AWW in her house, but no fare is paid to them.
- There is no accommodation to keep the ration item.
- The hand pump is reportedly not working for the last six months.

## 2. RIGHT TO EDUCATION

<b>Accessibility</b>	
Distance of school for habitation	0-1 km
Distance between two schools	1-2 km
Teacher and students ratio	1 to 45
Number of school working days in a year	220
Girls toilets status in schools	Yes
<b>Quality of Education</b>	
Course content including human rights education	Yes
Is the education need based	Yes
Teaching method	Yes
Books used with curriculum	Yes
Recognizing education board	Yes
Qualification of teachers	Trained graduate
<b>Schemes</b>	
Mid-day meal	Yes
<b>Sarva Shiksha Abhiyan</b>	
Distribution of free Text Books	256681, school going children in govt. schools and Aided schools are provided free text books
Distribution of free uniforms	239342 school going children in govt. school and aided school are provided free uniform
Construction work	Additional class rooms and boundary walls are constructed under Sarva Shiksha Abhiyan in 2012-13. No new construction work has been approved in financial year 2013-14
Kasturba Gandhi Balika Vidhalaya	9 residential KGBV are operational in educationally backward blocks in which 900 girls of 10-14 age groups are studying. They are provided free fooding, lodging and medical facility
Pre-integration camps	2 residential PICs are operational in Chandauli district in which 120 CWSN of 06-16 age group are studying. Provided free fooding, lodging and medical facility
Any other Schemes	Nil
<b>Rate of enrollment and retention and dropout ratio</b>	
Boys	100%, 99.91%
Girls	100%, 97.05%
Are the funds reaching in time	Yes
Boys & Girls	3.81
Boys & Girls (SC/ST)	5.02

Primary schools at village **Sarne, Niyamatabad and Puranadih** were checked but the schools are closed due to holiday.

## **Observations of the team**

- In each village there is a primary school but the school are closed due to announcement of holiday on a/c of birthday of Ch. Charan Singh. However, school is checked without teacher and students.
- It was found that the schools are having its own building but the toilets are not cleaned.
- In a few schools the girl's toilet are available but not cleaned.
- As per record given by the Basic Shiksha Adhikar, the number of trained teachers i.e.

Trained teachers	-	5512
Untrained teachers	-	16
Shiksha Mitra	-	1663
- Mid day meal is reportedly given to the children but due to the holiday it could not be verified from the children. However, the village Pradhan reportedly told that the food items are kept with the village Pradhan and issued to the cook for cooking. The cook is engaged for Rs. 1000/- per month from the village people.
- It was reportedly told that free text book and uniform are supplied to the children
- No class room or boundary wall constructed in the current financial year.
- The utensils for cooking and eating for children were checked in the primary school in village Sarne and found available and gas cylinders are also found available in the school.

## **Kasturba Gandhi Balika Vidhyalaya Niyamatabad:**

The Kasturba Gandhi Balika Vidyalaya (KGBV) scheme was launched by the Government of India in August, 2004 for setting up residential schools at upper primary level for girls belonging predominantly to the SC, ST, OBC and minorities in difficult areas. Initially it ran as a separate scheme, but was merged with the SSA programme with effect from 1<sup>st</sup> April, 2007. With the RTE Act, 2009 coming into force with effect from 1<sup>st</sup> April 2010, and the SSA Framework of Implementation being revised to correspond to the RTE Act, the KGBV component of SSA would also be implemented in the overall context of child rights and child entitlements and in harmony with the spirit and stipulations of the Act.

KGBVs can be opened in Educationally Backward Blocks (EBBs), previously defined on a composite criteria of blocks with a rural female literacy rate below the national average (46.13%: Census 2001) and gender gap in literacy higher than the national average (21.59%: Census 2001).

Kasturba Gandhi Balika Vidhyalaya Niyamatabad has its own double storey building. There are 100 children registered from 6<sup>th</sup> to 8<sup>th</sup> class. Presently 89 children were present. The children are provided with free education, uniform, text books, food and lodging.

The details of the staff and their monthly salary is given below:-

Warden cum teacher	-	1	-	11,000/-
Full time teachers	-	3	-	9,200/-
Temporary teachers	-	4	-	7,200/-
Accountant	-	1	-	6,000/-

Chief cook	-	1	-	4,600/-
Assistant cook	-	2	-	3,200/-
Choukidar	-	1	-	3,200/-
Peon	-	1	-	3,200/-

### **OBSERVATION OF THE TEAM**

- No scholarship is given but stipend of Rs. 50/- per child per month is given.
- The glass panes of the windows of the room are broken.
- The curtains are not fully covering the windows.
- There is no privacy for the girls.
- The girls have to sleep on the floor.
- There was no sexual harassment committee available in the school, but after the visit of the team a committee has been formed.
- The toilets were not cleaned.
- The wash basins were without tape.
- The gas stove was without knob.
- The salary has not been revised since to 2006.
- There is no computers facility/education for the girls.
- There are two sewing machine are available for vocational training.

### **3. CUSTODIAL JUSTICE**

The team supposed to visit district Jail Chandauli but there is no district jail functioning at Chandauli and the prisoners of distt. Chandauli are sent to distt. Jail Varanasi. Therefore, the team visited distt. Jail Varanasi on 25/12/2013. The details of the data obtained from distt jail Varanasi shows that the jail has a capacity of 747 and presently 1513 prisoners are lodged in the jail. The details of prisoners of District Chandouli is given as under:

Convict	-	43
UTPs	-	346
Total	-	389

During interaction with the jail authorities it transpired that the sanctioned strength of the jail is 747 and the present strength is 1513.

The Supdt. Distt. Jail mentioned that the jail is proposed to be shifted outside the city since 1993 but due to non-availability of land the jail could not be shifted and no addition of barracks/ other building could be materialized.

During the interaction with the prisoners it was noticed that all the prisoners are provided with legal assistance.

### **Observation of the team**

- During visit to the jail hospital. 10 Prisoners wre reportedly told that they are professional blood donor.
- Inter-acting with them it was found that they are BUNKAR (JARY WORK in the SARI) and working with the owner and they are getting Rs. 800/- for completing one Sari which is completed in 7 days. Thus they are not getting the prescribed minimum wages.



- The hospital staff told that they sell blood in connivance of a doctor and a lab technician.
- The doctor and the lab technician are also arrested and are in jail. These prisoners are drug addicts. After release from the prison they again sell their blood. The name of such drug addicts prisoners are given below:-

S.No.	Name	Address
1	Ali Ahmad s/o Abdul Rahim Aged 35yrs	House no. 12/33, Wazardiha, PS. Bhelupur, Distt. Varanasi
2	Meraj s/o Abdul Kaiyum, aged 45yrs	Devpokhari Wazardih, PS. Bhelupur, Distt. Varanasi
3	Jamil s/o Mohd. Israil, aged 25yrs	House no. 15/440, Wazardih, PS. Bhelapur, dist. Varanasi
4	Raju Musalman s/o Mohd. Yasin, aged 30yrs	House no. 15/435, Ahmadnagar Wazardih, PS. Bhelupur, dist. Varanasi
5	Eklakh s/o Jamal Akhtar	Taluawa Wazardih, PS. Bhelupur, dist. Varanasi
6	Vansraj Patel s/o Pyarelal, aged 40yrs	Amara Khairachak, PS. Rohmia, Distt. Varanasi
7	Sunil Pandey s/o Kesari Nandan Pandey, aged 39yrs	Uswan Bazar, Madhuri gaon, Distt. Siddhart Nagar. Present address- Manas Nagar Colony Phoolwaria, PS. Cantt. Varanasi
8	Salim s/o Mohd. Amin, aged 23 yrs	House no. 15/249 Dharhara Wazardih, PS. Bhelupur, Varanasi
9	Raj Kumar Patel @ R.K. s/o Sita Ram Singh, aged 35yrs	Hasanpur, PS. Maduadih, dist. Varanasi
10	Susank Kumar Kayast s/o Late Sudhri Kumar, aged 38yrs	House no. B-30/31, Devnath Pura, P.S. Dashasav Megh, Varanasi

- The barracks, Kitchen, drinking water area and toilets were found neat and clean. The hospital was found neat and clean.
- The store was checked and a few items were also checked from the register and balance on ground. The items were found correct.
- About 200 prisoners attend OPD daily.
- The medicine are received from the Govt. approved agencies through invoice. Emergency medicines advised by the specialist are locally purchased through jail Supdt.
- The X-Ray and ECG machines were in working order but the post of ECG technician and X-Ray technician are vacant. These technicians are detailed from distt hospital on demand.
- The ration store was also checked. Wheat and Rice are purchased through UP Rajya Karamchari Kalyan Nigam. Other items Sugar, Oil, Dal, Suji, Masala etc are purchased through Senior Distribution Officer of the district. The ground balance of Arhar, Sugar, Suji and Tea leaves was checked from stock register and found correct.
- There is no Mulakat room (visitors' room) available with the jail. The Mulakat is conducted in the open field which should not be permitted.
- During the last three years two convicts and 8 UTPs (total-10) died in the custody of dist jail Varanasi.

- One female under trial prisoner Smt. Anita Devi w/o Dinesh Giri r/o Kundaria, Ps. Jansa, Varanasi has given a complaint against SP City Varanasi. She is not knowing why she has been sent to jail. However, case no. 890/13 u/s 386/504/506 IPC has been registered against her. The complaint has been sent to Law Division for registration.
- During interaction with the prisoners it was told that Legal aid is provided to all the prisoners.
- This jail is overcrowded as the sanctioned strength of distt. Jail Varanasi is 747 and number of prisoners lodged are 1513
- The jail is found neat and clean. The toilets are clean.

### **VISIT OF TEAM TO PS KOTWALI, CHANDAULI**

The team visited P.S. Kotwali Chandauli on 22/12/2013 and found that the following two persons were sitting in the room of Munshi Kotwali.

1. Ram Awadh Yadav s/o Late Shri Sukhdev Yadav, r/o Banauli Khurd, PS. Chandaul, district Chandauli.
2. Vinod Kumar s/o Jhuri Ram, r/o Madhupur, PS. Chandauli, district Chandauli.

### **OBSERVATION OF TEAM**

- On enquiry these two persons told that they were brought to P.S. Kotwali for questioning in connection with case no. 286/13 u/s 302 IPC. Both were working at petrol pump where the murder took place.
- Entry in the G.D. regarding their arrival and departure has been found made in the G.D. register.
- One Const. Siddhart Singh was found drunk on duty. His medical was conducted and alcohol was smelling in his breath. SDM/SHO Kotwali has been asked to take necessary action.

### **4. RIGHT TO HEALTH**

Primary health centres	29
Health Sub-centres	248
Community Health care centres	4
Health worker (female)/ANM at Sub-centre & PHCs	223 regular + 69 contractual
Health worker (Male)/MPW(M)	6 Regular + 53 contractual
Health Assistant (female)/LHV at PHCs	52
Health Assistant (male) at PHCs	7
Doctor/Medical officers at PHCs	43
Obstetricians & Gynecologists at CHCs	0
Pediatricians at CHCs	2
Total specialists at CHCs	8
Radiographers at CHCs	0
Pharmacists at PHCs & CHCs	30
Laboratory Technicians at PHCs & CHCs	4
Nursing staff at PHCs & CHCs	18 regular + 33 contractual
Availability of medicines at healthcare centres	Yes
Whether patients are required to pay any fee for availing healthcare services	Pregnant ladies and mothers with newly born baby are given free treatment and

at these centres.	others are charged Rs. 1/- for registration charge
Whether Janani Suraksha Yojana (JYJ) and Rashtriya Swasthya Bima Yojana (RSBY) have been implemented in the state. If yes, details of beneficiaries under these schemes	17407 have delivered babies under this scheme. All have been paid the amount. BPL card holders families are 128521 and smart card holders are 50099. Beneficiaries families are 3728. 29168 smart card out of 47016 BPL families have been issued by ICICI Lombard Company till 2012-13 and the work is in progress in other block
Jurisdiction of Healthcare Centres, that is average number of villages to which each healthcare centres caters	Sub centre-5 PHCs-48 CHCs-352 DCHs-700

1. The team visited **Community Health Centre Chandauli** now working as dist. Hospital Chandauli. The team visited at 9.00pm in the night and found that one medical officer Dr. Ajay Kumar Verma and a Pharmacist were available on duty.
2. **Additional Primary Health Centre Niyamatabad** was visited by the team. Two doctors (one male and one female) were present. Stock register was checked and verified a few medicines and found correct. This hospital caters about one lakh population.
3. The team visited **district joint hospital Chakia distt. Chandauli**. This hospital is 100 bedded hospital. The area of the hospital was found neat and clean. Staff was found in uniform.

### **OBSERVATION OF THE TEAM**

- The Staff was not in uniform
- The refrizartor was out of order.
- The motor cycle of the duty medical officer was kept in the duty room.
- No light was found in the toilet.
- The toilets were not cleaned.
- No medicine was found in the duty room.
- The medicine was found without govt. supply stamp.
- The ward in not clean in district Hospital Chandauli.
- One patient Km. Rinku was admitted at 3pm on 22/12/2013 this is a poisoning case and the information was sent to this P.S. Kotwali but till 9 pm no police official had come to record her statement.
- X-ray/ECG facility available joint hospital Chakia.
- Ambulance is available but no driver was posted.
- A driver was engaged from outsource for Rs. 3000/- per month which is less than the actual amount paid to a daily wages.
- The facility of smart card was not available.
- Neither any PHC nor any Sub-centre is available in the village Sarne though its population is 5000.

**5. RIGHTS OF SCHEDULED CASTE AND SCHEDULED TRIBE**

<b>Atrocities faced by them</b>	
Have there been cases of atrocities	75
Number of reported cases	75
Prosecution with respect to these questions	75

**6. RIGHT TO LIFE, LIVING CONDITION AND NATURE OF RESPONSIBILITY OF GOVT. AND PANCHAYAT**

<b>Indira Awas Yojana (IAY)</b>	
Target for construction of new house under IAY in the year 2012-13	3224
Actual number of house constructed during the period	3224

The houses constructed under IAY were checked in village Sarne. The House of the following people in village Sarne were checked.

- Birju
- Indrawati
- Kishan

All the houses were built up with toilet facility.

<b>Mahatma Gandhi Rural National Rural Employment Guarantee Act (MNREGA)</b>	
Total Number eligible adults/households to receive job cards under MNREGA	217697
Total number of Household provided employment under MNREGA	58267
Total number of Job Card Holders	217697
Increase (if any) in the number of Job Card holders from previous years	13797
Average annual person days of employment	27.21
Increase (if any) in the average annual person days of employment	10.15
Utilization of funds	3344.56 lacs
Increase (if any) in the Utilization of funds	Yes (1383.72 lacs)
Payment through banks	Yes
Kind of projects initiated under MNREGA	Rural connectivity flood control, water conseration and water harvesting, Renovation of traditional water bodies, irrigation cannel land development etc.
Procedure for issuing cards	By Gram Panchayat
Disbursement of wages, frequency etc.	With Bank Account
Whether complaint system is in place	Gram Panchayat, Block & District
Involvement of Panchayat Raj Institution	Yes

The scheme under MNREGA at village **Sarne** was checked. The work of cleaning canal was going on. About 60 persons were working. During interaction it came to light that people have been provided passbook and the wages paid through bank. About 60-70 days work is provided to each worker.

Whether food provided fulfils Nutritional requirement	Yes
Are the children charged for the food supplied	No
Are the BPL/AAY family children attending school	Yes
Do the food commodities supplied and utensils used fulfils the quality criteria	Yes
Is the schemes continuing or not	Not
<b>Annapurna</b>	
Number of beneficiaries	N.A.
Number of card used	N.A.

### **Visit of NHRC Team to District Chandauli, Uttar Pradesh**

During the visit of the team, the team also visited the following two brick kiln in the District Chandauli alongwith labour officers Shri R.K. Pathak and Shri Shiva Nand Singh.

1. M/s S.A. Marka Eit Bhatta  
Newajganj Hatimpur, post Shikarganj, Ps. Chakia,  
District Chandauli.
2. M/s Bharat Eit Udyog (Bharat Marka)  
Village Bichia Khurd, post & district Chandauli

### **OBSERVATION OF TEAM**

- During inspection no record was produced by both the owner and on enquiry from the labours it reveals that labours were paid advance by the owners.
- The owners also confirmed that they have paid advance to the labours and labourers do not come/work without paying them advance.
- FIR has been lodged against both the owners at P.S. Chakia and P.S. Kotwali Chandauli respectively. The DM Chandauli has been requested to ensure issue of release certificates to the labourers.

(H.C. Misra)  
Consultant

(A.K. Parashar)  
Joint Registrar